67

funds has been made for Himachal Pradesh by the Samiti.

Rules for the appointment of Visiting Professors to different Universities

3015. CHOWDHRY HARI SINGH: Will the PRIME MINISTER be pleased t₀ state;

- (a) what are the rules guiding the appointments by Government/Uni versity Grants Commission of visiting Professors to different Universitie;
- (ta) whether these posts are open to retire Professors, Readers, Lecturers of Universities with doctorate degree and experience of teaching post-graduate students and guiding research students; and
 - (c) if so, the details thereof?

THE MINISTER OF STATE THE MINISTRY OF HUMAN RES OURCE DEVELOPMENT (SHRI IMANBHAI MEHTA): (a) According to the norms prescribed by UGC for appointment to the post of Visiting Professors, the person should be an eminent scholar in his field and gene rally persons who have held or hol ding the post of Professor should he considered for the appointment Visiting Professors. In case the uni versity desires to appoint a person, other than a Professor under Visiting Professors scheme, in that case it should send the bio-data of the person concerned and obtain the prior concurrence of the Commission.

(b) and (c) The scheme open to superannuated Professors and the university can appoint them upto the age of 62. But if the university pro poses to appoint a person who has att ained the age of 62 years or more but less than 65 years a_s Visiting Profes sors, it should send the bio-data to UGC and obtain the Commision's con currence prior to appointment. scheme is not generally open to Rea ders and Lecturers. In exceptional cases, however, the Commission can consider award of Visiting Professorship t₀ Readers and Lecturers on the basis of their academic performance.

Medical Facilities Allowance to Teachers in Delhi

3016. SHRI CHATURANAN MISHRA: Will the PRIME MINISTER be pleased to state;

- (a) whether teachers under the Delhi Administration and Delhi Municipal Corporation are given medical allowance or fixed amount monthly towards medical expenses;
 - (b) if so, the details;
- (c) whether there is any proposal to increase this sum and to raise it;
- (d) whether there is any proposal to introduce group insurance scheme for medicine etc., for Delhi teachers; and
 - (e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CH-IMANBHAI MEHTA); (a) and (b) The school teachers under Delhi Administration and local bodies like Municipal Corporation of Delhi are getting a fixed medical allowance of Rs. 15/per month. Besides, the facility of reimbursement of expenditure on hospitalisation on account of grave or chronic illnesses etc. is also available to them;

(c) to (e) A Health Insurance Sc heme for Delhi school teachers was formulated in consultation with Delhi Administration and Oriental Insurance Co. Ltd. Despite persuasion and meet ings with the representatives of Delhi Teachers' Association, the Sc heme has not been accepted by them.

Vacant post of Members Secretary of Indian Council of Social Science Research

3017. MISS SAROJ KHAPARDE: Will the PRIME MINISTER be plea sed t_0 state:

(a) whether the post of Member